

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH**  
**JABALPUR**

**Civil Contempt Petition No.200/17/2018**  
**(in O.A. No. 200/826/2017)**

Jabalpur, this Thursday, the 3<sup>rd</sup> day of May, 2018

**HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER**  
**HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER**

Bans Bahadur Singh, S/o Late Ghanshyam Singh,  
Age- 60 years, R/o Roshan Nagar, Behind Govt. ITI,  
District Katni - Petitioner

(By Advocate –**Shri Tarun Sengar** proxy counsel for  
**Shri Ajay Pal Singh**)

**V e r s u s**

1. Dr. Manoj Singh, Divisional Railway Manager,  
WCR, Jabalpur-482001

2. S.K.Sethia, Senior Section Engineer (Diesel),  
WEC, New Katni Junction, Katni -Respondents

(By Advocate –**Shri Vijay Tripathi**)

**O R D E R (ORAL)**

**By Navin Tandon, AM:-**

Learned counsel for the petitioner submits that the petitioner wants to withdraw this Contempt Petition.

2. Accordingly, the Contempt Petition is dismissed as withdrawn.

**(Ramesh Singh Thakur)**  
**Judicial Member**  
rn

**(Navin Tandon)**  
**Administrative Member**